NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. | |
|-------------------------|----------|--------------------|---------|-------------------------------------|--|
| СР | - | For | 252(1) | Super Royal Holiday India Pvt. Ltd. | |
| No.124/BB/ | | compliance | 1 | | |
| 2017 | | of office | 1 | | |
| ll y' | | objections | 1 | | |
| Ta ren Flants | | raised by registry | 7 | | |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|------------------------|------------|
| <u> </u> | PRAMOD S.M. | Super Royal | À |
| | | Holiday India | |
| | | PUE Ltd | |
| | Sinchara. | 4.12 ROC/PR | Sticle- Hd |

PCS for petitioner is present. He has filed a memo along with annexures. Smt. M.R. Sinchana, Standing Counsel for ROC and RD is present. She undertakes to file appearance for ROC and also requested time for filing report.

List it on 03.11.2017.

MEMBER (J)

MEMBER (T)